

5

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

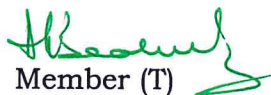
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

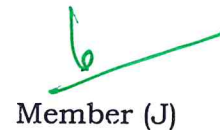
ORDER

Counsel for petitioner and Counsel for Respondent are connected through video.

Counsel for Respondent requested time to file vakalat and counter.

For filing vakalat and counter, time is enlarged to 17.11.2020.


Member (T)


Member (J)

Binnu